SRAVANA 9, 1902 (SAKA)

भी टी. अंजय्याः मिनिमम वेजेज के फिक्सेशन का मामला स्टोट गवर्नमोंट को दिया गया है और वह फिक्सेशन कर रहे हैं। मगर हम सोच रहे हैं कि यूनिफार्मिटी आल इडिया लेवल पर ला सकों तो अच्छा है, लेबर मिनिस्टर्स की कांफरोस मो इस पर चर्चा हुई है।

श्रीमती गीता मुखर्जाः क्या सारे देश के लिये बीड़ी सिगार एक्ट है?

भो टो. अंजय्याः बीड़ी एड सिगार एक्ट है।

Budget Provision for Purchase of Medicines in CGHS and Shortage thereof

*782. SHRI H. N. NANJE GOWDA: Will the Minister of HEALTH be pleased to lay a statement showing:

(a) the budget provision for purchase of medicines of all systems of medicines for C.G.H.S. during 1980-81;

(b) how much actual expenditure has been incurred during the first quarter of this year;

(c) the reasons for short supply of medicines to CGHS beneficiaries; and

(d) what steps Government propose to take to remedy such situation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) A sum of Rs 488.37 lakhs has been provided for the purchase of materials and supplies, including medicines, for CGHS during 1980-81.

(b) The information is being collected

(c) There is no short supply of medicines in the CGHS except when there is scarcity of some medicine in general in the market.

(d) Suitable remedial action to augment the supply is taken as and when necessary.

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Oral Answers

SHRIH, N. NANJE GOWDA; I. would like to know whether CGHS is having a purchase committee for the selection of suppliers of madicine, if so, what is the composition of this committee and the procedure adopted by this committee for selection of these suppliers? Whether they invite tenders or quotations or arbitrarily they give while somebody. and order to fixing these contracts, whether any penal clause is inserted to punish or penalise these contractors for delay in supplying all these medicines, if so, whether there are any cases of delay in supplying these medicines by the contractors and whether any action to penalise them has been taken and with what result?

SHRI NIHAR RANJAN LASKAR: We do not purchase medicines. It is the Director-General of Health Services who purchase these medicines and supply them through the Civil Supplies Ministry.

SHRI H. N. NANJE GOWDA: I did not follow the answer.

SHRI NIHAR RANJAN LASKAR: We do not purchase medicines It is the Director-General of Health Services who purchases these medicines through the Civil Supplies Ministry.

SHRI H. N. NANJE 'GOWDA' Is there no committee? I wanted a specific answer. Whether there is a purchase committe for the purchase of these medicines, and if there is any committee, who are the members, that is, the composition of the committee. and what procedure this committee is adopting for the supply of medicine. There is no answer for that.

MR. SPEAKER: Please give him a specific answer, satisfying.

SHRL NIHAR RANJAN LASKAR: This information is not with me. I can place it before the House. (Interruptions).

SHRI K. LAKKAPPA: I take exception to this (Interruptions) I rise on a point of order. (Interruptions).

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MR. SPEAKER: Mr. Gowda, have you got a second supplementary or not? Are you satisfied with it?

SHRI H. N. NANJE GOWDA: No. I did not follow the answer. Neither ne said, yes nor no. At least, if you say, there is no committee

SHRI NIHAR RANJAN LASKAR: I have earlier stated very categorically that this has been purchased by the Director-General. They call for tenders and seek the approval of the DG. They invite some sort of tenders. So, there is a tender through which they have purchased these medicines.

MR. SPEAKER: Why don't you say whether there is a committee?

SHRI NIHAR RANJAN LASKAR: This information is not with me.

SHRI H. N. NANJE GOWDA: The hon. Minister of Petroleum and Chemicals on 10th June, 1980 admitted the shortage of life saving drugs in the country as such. The answer given now is: there is no shortage of druges. If the general shortage is there in the country, what is the effect of that shortage on CGHS. Are they trying to get timely supplies to CGHS?

SHRI NIHAR RANJAN LASKAR: I have clearly stated in my main answer that there is no short supply of medicines in the CGHS. When there are shortages we try to remedy them. In general there is no such shortage in the CGHS.

श्वी रामावतार झास्त्रीः अध्यक्ष जी, मान-नीय मंत्री जी ने अभी बतलाया कि केन्द्रीय सरकार की स्वास्थ्य योजना के दवाखानों या डिसपैंसरीज में दवाओं की कमी नहीं है। मैं अपने अन्भव से बता सकता हूं कि पटना में भी इन्की योजना चल रही है और तीन डिस्पैंसरीज काम कर रही है, लेकिन वहां दवाओं को कमी है और खराब दवाये दी जाती है। अगर आप चाहे तो मैं उसका सैम्पल भी दो सकता हूं। मैं यह जानना चाहता हू कि क्या वहां के कर्मचारियों ने दवाओं की कमी के बारे में और वहां के डाक्टरों के व्यवहार के बारे में आपको कोई शिकायत भेजी है? अगर भेजी है, तो आपने उसके उत्पर कौने-सी कार्यदाही की है?

अध्यक्ष महादेवः क्या यह सवाल इसमें उठता है?

श्री रामावतार शास्त्रीः जी हां यह प्रश्न सी. जी. एच. एस. के बारे में है।

श्री अटल बिहारो वाङपेयीः यह आपने चनाव क्षेत्र की सेवा कर रह^{ें} ह⁴ ।

श्री रामावतार शास्त्रीः मैंने भी शिकायत को है, लेकिन जवाब नहीं दिया जाता है। मैं जानता हूं, वहां के इम्पलाइज ने शिका-यत की है और उसकी कापी मरे पाम भंजी है। तो क्या इस संबंध में आपने कोई कार्य-धाही की है? यह बहुत पुरानी शिकायत है।

SHRI NIHAR RANJAN LASKAR: I have said that there is no such complaint all over the country. If there is any short supply we try to remedy the situation. No such complaint has come to our notice.

SHRI K. LAKKAPPA: Tt is a pertinent question It is a complaint cf serious nature because CGHS is not functioning properly. Our dynamic Health Minister, I would like to draw his attention that in the country most important drugs are not available, even if they are available the distribution system is not all light, even if the distribution system is all right, it does not reach the people. In the CGHS when a chit is given, even then certain categories of drugs are not available, when we approach them. Therefore, I would like to appeal to the hon. Minister. Let us not take a technical view of the matter: there is no answer, there is no information, information is being collected, etc. I want to now whether he will assure this House that CGHS supplies would be proper and if any shortcomings are there, he will have an overall examination of this aspect and see that drugs reach the common man. In the case of blood donations also, there are shortcomings. I want to know how exactly he is going to stremline to make

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this department work, to have proper distribution of drugs so that there are no complaints.

THE MINISTER OF EDUCATION, AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): The observation of the hon. Member is noted.

SHRI K. LAKKAPPA: No observation. I have given a suggestion

SHRI B. SHANKARANAND: I can again put it: that the suggestion of the hon. Member is noted... (Interruptions).

MR. SPEAKER: Next question.

उचित इलाज के अभाव में रोगियों की मृतम्

*784. श्री मूल चन्द डागाः क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि दिल्ली में बडे अस्पतालों में जूनियर डाक्टरों द्वारा हडताल किये जाने की अवधि में उचित इलाज न हो पाने के कारण कितने व्यक्तियों की मृत्य हर्इ और कितने रोगियों को अस्पतालों से छट्टी (डिस्चार्ज) दी गयी?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): No person has died in the strike-bound hospitals in Delhi for not getting proper treatment. 8524 patients were discharged from these hospitals during the strike period from 5th July, 1980 to 27th July, 1980, making an average of 371 persons per day, as against an average of 650 persons discharged per day in July 1978 and 659 persons per day in July, 1979.

श्री मूल चन्द डागाः अध्यक्ष महादय, डाक्टरों ने 5 जून, 1980 को आप को ज्ञापन दिया, उस के बाद 20 जून को रिमाइण्डर दिया, 4 जुलाई को डायर कटर जनरल ने बात करने को कहा, लेकिन बात नहीं की, आज आप कहते हैं कि 8 हजार के करीब पेशेन्ट्रस को डिस्चार्ज कर दिया गया। मेरे पार्स यह 16 जुलाई के पेपर की कटिंग है, इस से मालूम होता है- "The present strike of 1400 junior doctors in Delhi reportedly caused the death of over 30 patients. It may not be easy to establish the veracity of the report but there is no denying the fact that the strike has put thousands of patients and other public in great inconvenience."

स्पीकर साहब, क्षमा कर, 1600 डाक्टर्स काम करते थे, उन्होंने ज्ञापन दिया, फिर भी आप ने कछ नहीं किया। मैं जानना चाहता हूं कि आप उस पर कोई कार्य-वाही करने के लिये तैयार ह या नहीं ? आप उन डाक्टर्स के लिये क्या करने जा रहे ह⁴? आज भी वे सडक पर ह, हड़ताल कर रहे ह और पेशेफ्ट्स सफर कर रहे ह

SHRI NIHAR RANJAN LASKAR: The question does not flow from the main question. We know that the doctors are on strike since 5th July 1980. In the meantime our Minister has also assured them that if they withdrew their strike, he is ready to talk to them and solve the problem. In the meantime some of the doctors had met our officials in the Ministry and also the Secretary to the Prime Minister. We are fully seized of the situation and I hope within a short period things will be solved.

श्री मूल चन्द डागाः अध्यक्षमहोदय, आप दोसिये, क्या जवाब आया है, इस बात को कह कर आप क्या कन्विन्स कराना चाहते हैं? मैं जानना चाहता हूं कि उन की मांगें क्या है, उन में से आप किन-किन मांगों को मंजूर करना चाहते है, किन-किन को मंजूर नहीं करना चाहते हैं ? कितमे आद-मियों की डोथ्स हो गई है, कितने आद-मियों को अस्पताल से डिस्चार्ज कर दिया गया है ? आज बड़े-बड़े अस्पतालों में इलाज नहीं हो रहा है, गरीब लोगों को वापस लौटना पड़ रहा है। आप ने 150 डाक्टर्स का एप्वाइन्टमेन्ट किया है। आपकी नीति के कारण पेशेन्ट्स का कितना नुकसान हो रहा है, क्या आप उन की मांगों पर विचार कर के उन की स्ट्राइक को तोड़ने के लिये कोई कान्कीट-स्टोप्स लोंगे ?